Date	Office Report	Orders
		Kalvinder Sings vs. Director, pational Institute of Communicable Diseases Delhi + aur.
		9/7/91 Mone present for the applicant. Hone present for the applicant. it is already 12.15Pm; be listed. On 16:7-91. B.M. J. M. J. (B.M. DHOUNDIYAL) (T. S. OBEROZ) Member (A) Member(J)
		16.7.1991 OA 1528/91 Present: Shri S.P. Sharma, counsel for applicant. We have heard the learned counsel.
		The prayer in the application is that the applicant should be paid the salary and wages from the date he joined the service on 27th March, 1991 onwards. The grievance of the applicant is that he has not been paid the salary right from the date he joined the service. However, it is observed that the applicant has not
		made any representation to the respondents and have not exhausted the remedies available to him. We therefore, do not find any merit in this case at the present stage for admission. The applicant may make a representation to the respondents explaining his
	2	grievance and seek redressal from the first instance, a from the respectants. Since the departmental remedies available have not been exhausted, the application is mature for admission and accordingly disposed of: (I.K.RASKUTRA) (RAM PAL SINGH) VICE CHAIRMAN